

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.595
TO BE ANSWERED ON 20.07.2016**

BORDER DISPUTE WITH NEIGHBOURING COUNTRIES

**†595. SHRI GANESH SINGH:
SHRI ASHWINI KUMAR:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the border disputes between India, Nepal, Pakistan and China have deteriorated during the last two years;**
- (b) if so, the reasons therefor;**
- (c) whether infiltration has increased from across the borders, particularly from Pakistan;**
- (d) if so, the details thereof;**
- (e) whether any steps have been taken or are being taken to resolve the border dispute with China, Nepal and Pakistan; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (f) Information is annexed.

Border dispute with neighbouring countries

Nepal:

(a) & (b) Nearly 98% of the boundary strip maps have been agreed to and initialled in 2007, and they will be formally signed when the Government of Nepal is ready.

(c) & (d) India and Nepal share an open border. Both sides cooperate closely to counter cross-border crime, terrorist infiltration, drug trafficking, FICN and smuggling

(e) & (f) Following the finalization of the boundary strip maps in 2007, the bilateral Boundary Working Group headed by the two Surveyor Generals, resumed its meetings in 2014 with a view to repair and maintain border pillars and provide inputs for any other relevant issues.

Pakistan:

(a) & (b) Details are tabulated and are at Annexure-I.

During 2014 and parts of 2015, the International Border (IB) between India and Pakistan and the Line of Control (LOC) saw heightened ceasefire and border/ LOC violations from Pakistan. When Prime Minister met Prime Minister of Pakistan at Ufa, Russia on July 10, 2015, on the sidelines of the SCO Summit, they agreed that India and Pakistan have a collective responsibility to ensure peace and promote development. Director General, Border Security Force met Director General, Pakistan Rangers in September 2015 to discuss the situation on IB. The National Security Advisers of India and Pakistan, accompanied by the Foreign Secretaries, met in Bangkok on December 6, 2016 during which discussions were held on peace and security, terrorism, Jammu and Kashmir, and other issues, including tranquility along the LoC.

(c) & (d) As a result of these initiatives of Government, cross-border and cross-LOC ceasefire violations on the part of Pakistan were significantly brought down.

(e) & (f) A Comprehensive Bilateral Dialogue was agreed with Pakistan in December 2015 to address all outstanding issues through bilateral peaceful discussions. Foreign Secretaries were tasked to finalise its modalities. In the wake of Pathankot air base attack, perpetrated by Pakistani nationals, Government is engaged with Government of Pakistan to address our core concern of terrorism, including the aftermath of the Pathankot attack.

China:

(a) to (d) There is no delineated Line of Actual Control (LAC) in the border areas between India and China. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any transgression along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings, meetings of Working Mechanism for Consultation & Coordination on India- China Border Affairs and diplomatic channels. The two sides have reiterated, on many occasions, their commitment to maintain peace and tranquility along the Line of Actual Control along the India-China border areas, pending a final settlement of the Boundary Question.

(e) & (f) The two sides have agreed to appoint a Special Representative (SR) to explore the framework for a boundary settlement from the political perspective of the overall bilateral relationship. The 19th round of Special Representatives Talks on the India-China boundary question was held in Beijing on April 20-21, 2016. The Special Representatives of the two countries, Shri Ajit Doval, National Security Advisor and Mr Yang Jiechi, State Councilor held useful and positive discussions on the framework for the settlement of the India-China boundary question on the basis of the Agreement on the Political Parameters and Guiding Principles for the Settlement of the India-China Boundary Question signed on April 11, 2005.

India and China are committed to resolving bilateral issues through dialogue and peaceful negotiations and in a fair, reasonable and mutually acceptable manner.

Annexure-I**Pakistan**

Details regarding border crossers (incoming) on Indo-Pak International Border in the past two years and current year are as under:

| State | 2014 | | | 2015 | | | 2016 (30.06.2016) | | |
|------------------|-------------------------|----------------------------|-----------------------|-------------------------|----------------------------|-----------------------|--------------------------|----------------------------|-----------------------|
| | No. of Incidents | Persons Apprehended | Persons Killed | No. of Incidents | Persons Apprehended | Persons Killed | No. of Incidents | Persons Apprehended | Persons Killed |
| J&K | 4 | 4 | 2 | 7 | 7 | 1 | 4 | 4 | 0 |
| Punjab | 23 | 29 | 14 | 23 | 25 | 7 | 21 | 31 | 10 |
| Rajasthan | 10 | 13 | 0 | 12 | 15 | 0 | 2 | 2 | 0 |
| Gujarat | 11 | 14 | 0 | 9 | 17 | 0 | 4 | 21 | 0 |
| Total | 48 | 60 | 16 | 51 | 64 | 8 | 31 | 58 | 10 |
